MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 177 **Imphal, Tuesday, August 25, 2026** **(Bhadra 3, 1948)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

NOTIFICATION

Imphal, the 21st August, 2026

DR-47/3/2023-DP-DP: In supersession of all previous rules issued in this regard and in exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur, hereby makes the following rules regulating the method of recruitment to the post of **Lecturer in Physical Education** under Youth Affairs and Sports (YAS) Department, Manipur as shown in the M.P.S.C. Form-8, namely:-

1. Short title:- These rules may be called Department of Youth Affairs and Sports Manipur, [Lecturer in Physical Education] Recruitment Rules, 2026.
2. Application:- These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.
3. Classification, Scale of pay, method of recruitment etc:- Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.
4. Disqualifications: -

(a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "Power to relax - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts."

These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

Annexure-I

File No. DR-47/3/2023-DP-DP dated 21.08.2026
MPSC FORM-8

RECRUTMENT RULES FOR THE POST OF LECTURER IN PHYSICAL EDUCATION IN THE YAS DEPARTMENT, MANIPUR

1	Designation of post	Lecturer in Physical Education
2	No. of Post	17 (seventeen)
3.	Classification:	GCS Class- I (Non Ministerial)
4.	Scale of pay:	**L-11** **L-12 (Sr. Scale after 12 years of regular services in the grade)**
5.	Whether selection or non-selection post	Selection
6.	Age for direct recruits	**38 years and below (Upper age limit relaxable for Govt, servants appointed under the Govt, of Manipur to the extent of the period of continuous service put in the post/service by 5 years for SC/ST and by 3 years for OBC candidates. Further, a Govt, servant who belongs to SC/ST will get the facility admissible to a Government servant in addition to the relaxation permission to SC/ST candidates.**
7.	Educational and other qualification required for direct recruits	Essential: **Master's Degree in Physical Education from a recognized University or Institution** Desirable: Knowledge of Manipuri & Hindi
8.	Whether age & educational qualification prescribed for direct recruits will apply in the case of promotee	Age: No Ednl. Qualification: Yes
9.	Period of probation, if any	2 (Two) Years
10.	Method of recruitment whether by direct recruit or by promotion or by deputation/ transfer and percentage of the total sanctioned post to be filled by various methods	100% by Promotion failing which by direct recruitment.

11.	In case of recruitment by promotion/ deputation/ transfer grades from which promotion/ deputation/ transfer to be made.	**PROMOTION:** **Graduate Physical Education Teacher in the Department Possessing Master's degree in Physical Education from a recognized University or Institutions with 3 years regular service in the grade, failing which Undergraduate PET possessing MPED/MPE with 6 (six) years regular service in the grade.**
12	If a DPC exists, what is its composition	Class-I- DPC
13	Circumstances in which MPSC is to be consulted in making recruitment.	As required under the MPSC (Exemption from consultation) Regulation, 1972.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 25-08-2026 15:46:49